NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 12/241/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

Name of the Company:

Sureshbhai K. Patel & Ors.

V/s.

Amarnath Fab Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. TARUN H. RAINAY	A. R	Petitioner ItO S	1andrus

2.

<u>ORDER</u>

Authorised Representative Mr. Tarun Rawat present for Petitioner. None present for Respondents.

Authorised Representative Mr. Tarun Rawat filed Memorandum of Appearance for Peititioners.

No additional affidavit is filed on the aspect of the limitation and eligibility although three months time was given.

Heard learned Authorised Representative for petitioner before admission. No representation by the Respondents.

List the matter on 01.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of April, 2017.